

ITEM NO.43

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 1459/2026

KRISHNA KUMAR PANDEY & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 32346/2026 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 261/2026 - EXEMPTION FROM FILING O.T.

Date : 12-02-2026 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Rajeev Kumar Shrivastava, Adv.
Mr. Ashish Prakash, Adv.
Ms. Jaishree Tandon, Adv.
Ms. Nilanjani Tandon, Adv.
Ms. Swati Jain, Adv.
Mr. Arjun Kumar, Adv.
Mr. Ajay Amritraj, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has filed spare copies for service on respondent nos.1 to 17 alongwith an application seeking condonation of delay in filing spare copies. Application is hereby allowed. Consequently, delay is condoned. Issue notice immediately.

Registry to process the matter for listing before the Hon'ble Court as per rules in light of Hon'ble Court's order dt. 08.01.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ